

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

CUSTOMS Appeal No. 10762 of 2016-DB

[Arising out of Order-in-Original/Appeal No AHD-CUSTM-000-APP-381-385-14-15 dated 11.03.2016 passed by Commissioner of CUSTOMS-AHMEDABAD]

Intas Pharmaceuticals Limited

.... Appellant

2nd Floor, Chinubhai Centre,
Ashram Road, AHMEDABAD, GUJARAT-380009

VERSUS

Commissioner of Customs, Ahmedabad

.... Respondent

Custom House, Near All India Radio Navrangpura,
Ahmedabad, Gujarat

WITH

(i) Customs Appeal No. 10763 of 2016-DB (Intas Pharmaceuticals Limited)

(ii) Customs Appeal No. 10764 of 2016-DB (Intas Pharmaceuticals Limited)

(iii) Customs Appeal No. 10765 of 2016-DB (Intas Pharmaceuticals Limited)

(iv) Customs Appeal No. 10766 of 2016-DB (Intas Pharmaceuticals Limited)

APPEARANCE :

None for the Appellant

Shri Prakash Kumar Singh, Superintendent (AR) for the Respondent

CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)

HON'BLE MR. C.L. MAHAR, MEMBER (TECHNICAL)

DATE OF HEARING/DECISION: 22.03.2023

FINAL ORDER NO. A/10530-10534 / 2023

RAMESH NAIR :

The appellants filed a letter dated 16 March 2023 wherein they requested for withdrawal of the appeals.

2. The appeals are dismissed as withdrawn.

(Dictated and pronounced in the open court)

**(Ramesh Nair)
Member (Judicial)**

**(C L Mahar)
Member (Technical)**